

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001**

No. HHC/Judl./ROSTER/96- 4962

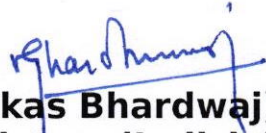
Dated: Shimla, the 17<sup>th</sup> March, 2020**OFFICE ORDER**

As directed, the following arrangement of listing of cases till 31<sup>st</sup> March, 2020, with immediate effect is hereby notified for information of all concerned:-

1. All regular court work, including actual date matters listed before the respective Benches, shall stand suspended till 31<sup>st</sup> March, 2020.
2. Only fresh cases of extremely urgent nature shall be listed before the Benches. Such cases shall include CWPs accompanied by applications under Rule 2 and Rule 4 of the Writ Rules, Bail Petitions (both fresh and pending), Criminal Appeals and Revision petitions accompanied by application for suspension of sentence, civil/criminal matters accompanied by application for ad interim directions, etc. The Registry of this Court shall, however, examine even the cases filed under the aforesaid categories, to ensure that there is an actual urgency in the case, making it imperative for it to be immediately listed before the Court.
3. Any pending matter or any other matter involving urgency, but not covered under the aforesaid categories, shall be listed in the court, only upon a mention in that behalf having been made before Hon'ble the Chief Justice, or any other Hon'ble Judge, designated by his Lordship, for that purpose.

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4. During the aforesaid period, only a single list of cases to be listed on the very next day shall be published.

  
**(Vikas Bhardwaj)**  
**Registrar (Judicial)**

Endst: No. HHC/Judl. Roster/96-4968 Dated Shimla the 17<sup>th</sup> March, 2020

Copy forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla;
  2. Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla;
  3. Private Secretary to the learned Advocate General, Himachal Pradesh, Shimla;
  4. Assistant Solicitor General of India, H.P. High Court Shimla.
  5. Secretary to the Learned Registrar General;
  6. President, High Court Bar Association, H.P. High Court, Shimla;
  7. Private Secretary/P.A. to the Registrar (Vigilance) Registrar (judicial), Registrar(Administration), Registrar(Rules) and Secretary, H.P. High Court Legal Service Committee;
  8. Central Project Co-ordinator (CPC), Registrar (Establishment & GAD), Registrar (Accounts) and all the Additional Registrars.
  9. All the Deputy Registrars/Assistant Registrars/Court Masters/Private Secretaries;
  10. All the Section Officers/Superintendents Grade-II/Dealing Assistants of the Judicial Branch;
  11. Cause List Assistant (with five spare copies);
  12. Section Officer (Computer) for necessary action;
  13. Notice Boards of the High Court.
- (Sl. Nos. 1 to 13 above, High Court of H.P. Shimla-171 001.

  
**Deputy Registrar (Judicial)**